## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:876 ANSWERED ON:04.08.2011 REPAIR AND RENOVATION OF PONDS Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of the Central Schemes for repairing and renovation of ponds State-wise, particularly in the State of Karnataka;
- (b) the steps being taken by the Government to expedite the implementation of the programmes/schemes and funds earmarked for the same during the last three years?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) The Government of India approved the scheme for Repair, Renovation and Restoration(RRR) of water bodies with two components
- (i) one with external assistance with an outlay of Rs 1500 crore and
- (ii) another with domestic support with an outlay of Rs 1250 crore for implementation during XI Five Year Plan period.

Under the scheme of RRR of water bodies with external assistance, World Bank Loan Agreement has been signed with State Governments of Tamil Nadu for Rs. 2182 crore to restore 5763 water bodies having a CCA of 4 lakh hectrares, with Andhra Pradesh for Rs. 835 crore for restoration of 3000 water bodies with a CCA of 2.5. lakh hectres, with Karnataka for Rs. 268.78 crore for restoration of 1224 water bodies with CCA of 0.52 lakh hectre and with Orissa for Rs. 448 crore for restoration of 900 water bodies having CCA of 1.2 lakh hectares.

A sum of Rs 520.82 crore has since been released under the scheme of RRR of water bodies with domestic support during the year 2009-10 and 2010-11 which includes release of Rs. 29.08 crore to the State Government of Uttar Pradesh under the Bundelkhand package for 28 water bodies, Rs. 147.12 crore to State Government of Orissa for 1321 water bodies, Rs. 121.51 crore to the State Government of Karnataka for 427 water bodies, Rs 189 crore to State Government of Andhra Pradesh for 1029 water bodies, Rs 25 crore to the State Government of Bihar for 15 water bodies, Rs. 7.33 crore to State Government of Madhya Pradesh(Bundelkhand) for 78 water bodies and Rs 1.78 crore to State Government of Meghalaya for 1 water body.

(b) The steps taken for expeditious implementation of the scheme includes strengthening of monitoring mechanism through physical and financial reports, Concurrent evaluation, Inspection Reports, meeting with Senior officials of the State Governments, works for experience sharing, learning and dissemination etc.